1		2	3	4
22. 23.	Mizoram Andaman & Chandigarh Delhi	Nicobar		  10
	Total		752	1535

Note: The National Security Act, 1980 is not applicable to Jammu & Kashmir. The State Governments of Kerala, Arunachal Pradesh, West Bengal and U.T. Administrations of Pondicherry, Lakshadweep, Dadra & Nagar Haveli have not invoked the provisions of the Act.

- indicates 'NIL'

[Translation]

#### Financial conditions regarding Teesta Barrage Project

3891. SHRI SUBRATA MUKHERJEE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government had agreed to provide financial assistance for the Teesta Barrage Project in West Bengal at the time of approval of the Project; and

(b) whether the financial conditions made between the Union Government and the Government of West Bengal relating to this Project have been fulfilled?

MINISTER OF WATER THE RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) While giving approval to the Teesta Barrage Project, the Planning Commission has not made any mention for providing financial Irrigation assistance. projects are planned, financed and executed by the Governments from their own State resources as per inter se priority. The Central Assistance to the States is given in the form of block grants and loans and are not tied to any project or sector of development.

[English]

# Facilities to Extra Departmental Agents

3892. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 538 on August 9, 1990 and state:

(a) whether the grant of pro-rata wages, increase in the amount of exgratia gratuity, and extension of the Group Insurance Scheme to Extra Departmental Agents have been implemented by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) No. Sir.

(b) and (c) The matter relating to grant of pro-rata wages, etc., is still under examination by the Government.

[Translation]

# Minimata Major Irrigation Project

3893. SHRI BHAWANI LAL VERMA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the construction work on the Minimata Major Irrigation Project in Madhya Pradesh started;

(b) if so, since when, the initial estimated cost, present estimated cost and irrigation potential of the project;

(c) whether the World Bank has agreed to provide financial assistance for the project;

(d) if so, the details thereof; and

(e) the present position of the Project and the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARN SHUKLA): (a) to (e) A statement giving details of Minimata (Hasdeo Bango) Major Irrigation Project of Madhya Pradesh is attached.

# STATEMENT

#### Details of Minimata (Hasdeo Bango) Major Irrigation Project of Madhya Pradesh

Construction work on Minimata (Hasdeo Bango) Major Irrigation Project was started in 1977. The project was approved in 1980.

Initial approved estimated cost of the project was Rs. 115.30 crores. Present estimated cost as per Annual Plan 1991-92 of the State Government is Rs. 692.88 crores and irrigation potential of the project is 3,92,000 hecteres.

Hasdeo Bango Project (Minimata) was included in the World Bank Aided M.P. Major Irrigation Project (CR. 1177-IN) which was operative from 4/82 to 6/91 for an assistance of US \$ 220 Million. An ammount of US \$ 187.9 Million has been reimbursed upto 3/91 for the credit as a whole. The position of progress of the project as on 3/91 is as under:

- I. Physical Progress
  - (i) Earth dam: About 93% of the earth work in saddle dam I, II and III has been completed.
- (ii) Rockfill dam: About 95% work has been completed.
- (iii) Masonary dam: The work of construction of masonary dam including raising of R.C.C. pier over spillway has been completed. The spillway gates have been fabricated.

Canals

Right Bank Main Canal (48 Km.) about 95% work completed.

Left Bank Main Canal (50 Km.) upto 32 Km. earth work (98%) and structure (100%) completed. In balance reach earth work 65% completed.

II. Financial Progress

	•				
Latest estimated cost	Rs. 692.88 crores				
Expenditure upto VII					
Plan	Rs. 300.17 crores				
Expenditure during					
1990-91	Rs. 41.00 crores				
Outlay recommended					
by the Working					
Group of Planning					
Commission.	Rs. 50.00 crores				
III. Potential					
Ultimate potential	3.92.000 hectares				
Potential created upto					
VII Plan	1 01 000 bectares				

VII Plan 1,01,000 hectares Anticipated achievement

1990-9112,000 hectaresThe project is scheduled to spilloverbeyond 1995.

[English]

# Inquiry into Meham Incident

**3894.** SHRI S.B. SIDNAL: Will the **Minister of HOME AFFAIRS be pleased** to state:

(a) whether any inquiry has been instituted to probe into the violence that took place during Meham Assembly byeelection; and (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) The Commission was to make an inquiry with respect to the following matters:

- (a) the circumstances immediately preceding and resulting in the death, during the night of 16th/17th May, 1990 of Shri Amir Singh, one of the candidates in the bye-election to the Haryana Legislative Assembly from Meham Constituency;
- (b) facts relating to the violent incidents in village Madina and the role of the police authorities therein; and
- (c) any other matter connected therewith or incidental thereto.

[Translation]

# Construction of Barrage over Ganga at Kanpur

3895. SHRI KESRI LAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Uttar Pradesh has since submitted to the Union Government the modified project report relating to construction of barrage over Ganga at Kanpur; and

(b) if so, the details thereof and the time by which the project is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The modified report for construction of barrage over Ganga at Kanpur has not been received from the Government of Uttar Pradesh in Central Water Commission. While the barrage will enable water supply to Kanpur city, cooling water supply for power house and dry weather flow along the ghats of Kanpur, the details and the cost can be quantified after the modified proposal is formulated.

[English]

# **Cotton Production**

3896. SHRI M. R. KADAMBUR